

**DISTRICT AND SESSIONS COURT, NAGPUR.**  
**C I R C U L A R**

**No. B-16(2)\_78\_/2021**

**Date : 27/06/2021**

In pursuance of the direction of the Hon'ble High Court dated **09/06/2021 and 16/04/2021** in respect of functioning of the court, undersigned has issued this circular. As Nagpur District is included in level 3 as envisaged in order No. **ADM/Home/Sec14(2)/DMA/WS-969/2021 Dated 25/06/2021 of the District Disaster Management Authority, Nagpur** and the order of **Municipal Commissioner, Nagpur Municipal Corporation, Nagpur No. 56/COVID-19/2021 dated 26/06/2021**, all the Courts in Nagpur and Nagpur Judicial District shall works as per the mechanism adopted herein below w.e.f. 28/06/2021 :

1. All Courts shall continue to function in one shift and take up remand, bail and urgent criminal and Civil matters, with the Judicial working hours of 3 hours i.e. from 11.00 a.m. to 2.00 p.m. with presence of 100% of the Judicial Officers and 50% of the Staff, with the office hours from 10.30 a.m. to 2.30 p.m.
2. Judicial officers may pronounce Judgement/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.
3. All Courts shall remain closed on every Saturday and take up only remand and urgent matters as being taken on holidays.
4. The Judicial officers may not pass any adverse order owing to the absence of advocates, parties , witnesses or accused persons.
5. All unitary staff of the Courts shall attend the duties in rotation by making 50% strength everyday as per the roster to be prepared by the Asst. Superintendent/Bench Clerk of the respective Court under the approval of concerned Presiding Officer and perform all such duties as per the directions issued time to time and to see that no work shall be hampered in any manner.
6. The staff members attached to the concerned department/section shall attend the duties in rotation by maintaining the 50% strength everyday as per the roster to be prepared by the Registrar/Superintendent/Asst. Superintendent of the concern department/section and perform all such duties as per directions issued time to time and to see that no work shall be hampered in any manner.
7. All the Registrar, Superintendent, Asst. Superintendent and Court Manager, should arrange the schedule of their attendance with mutual understanding.
8. The canteen and the bar with the court premises shall remain closed.
9. The Judicial Officers shall remain stationed and shall not leave headquarter/station without permission of the Hon'ble Principal District Judge and the Staff Members also shall not leave the headquarter without prior permission.



10. Muster rolls of the unitary staff, shall be maintained by the concern Court and the concern department/section as the case may be.

11. All the safety/precautionary measures set forth by the Central and State Government shall be adhered scrupulously.

This order shall remain in force until further order.

Date : 27/06/2021

Place : Nagpur

(M. S. Azmi)

I/c Principal District and Sessions Judge,  
Nagpur.

Endt No. : B-16(2) **2210** /2021

Date : 27/06/2021

Copy forwarded with compliments to :-

- 1) The Hon'ble Registrar General, High Court, Bombay.
- 2) The Hon'ble Registrar (Administration), High Court of Bombay, Nagpur Bench, Nagpur.

Date : 27/06/2021

Place : Nagpur

(M. S. Azmi)

I/c Principal District and Sessions Judge,  
Nagpur.

Copy forwarded with Compliments for information to

1. All the Courts/Sections/Taluka Courts , District Nagpur.
2. Hon'ble District Collector, Nagpur.
3. Hon'ble District Government Pleader, Nagpur.
4. Hon'ble President/Secretary , District Bar Association, Nagpur.
5. Hon'ble Deputy Director of Prosecution, Nagpur.
6. Hon'ble President/Secretary, All the Taluka Bar Association.
7. Hon'ble Divisional Commissioner , Nagpur.
8. Hon'ble Municipal Commissioner, NMC, Nagpur.
9. Hon'ble Commissioner of Police, Nagpur.
10. Hon'ble Superintendent of Police, Nagpur (Rural).
11. Hon'ble Superintendent of District Central Prison, Nagpur.
12. Hon'ble District Treasury Officer, Nagpur.
13. Hon'ble Registrar, Industrial/Labour/Cooperative Court, Nagpur.

Date : 27/06/2021

Place : Nagpur

I/c Registrar,

District and Sessions Courts,  
Nagpur.